Govt. of National Capital Territory of Delhi Office of the Commissioner Food Supplies and Consumer Affairs K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002 (Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3(17)/DLA/Coord/F&S/2022/038

Date: 25-03.2022

To

The Dy. Secretary (Question Branch), Delhi Legislative Assembly, Old Secretariat, Delhi-54

Sub: - Delhi Legislative Assembly Unstarred Question No. 116 asked by Shri Om Prakash Sharma, MLA due for answer on 28/03/2022.

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

(Rajesh Ahuja) Asstt. Commissioner, F&S

File No. F.3(17)/DLA/Coord/F&S/2022/038

Date: 25-03-2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

विभाग का नाम:- खाद्य एवं आपूर्ति

विभाग का पता:- के-ब्लॉक विकास भवन, आईपी इस्टेट नई दिल्ली-110002

अतारांकित प्रश्न संख्या: 116

दिनांक: 28.03.2022

प्रश्नकर्ता का नाम: श्री ओम प्रकाश शर्मा

क्या उपमुख्यमंत्री/ मंत्री यह बताने की कृपा करें कि:

प्रश्न		उत्तर
(व ा)	क्या यह सत्य है कि विश्वास नगर विधान सभा क्षेत्र में तथा दिल्ली के अन्य सभी विधान सभा क्षेत्रों में नए राशन कार्ड नहीं बनाये जा रहे हैं; और	दिल्ली में लाभार्थियों कि संख्या 7277995 जो कि केंद्र सरकार द्वारा निर्धारित है। कार्ड जारी करना/ लाभार्थियों का नाम जोड़ना एक सतत प्रक्रिया है जो कि रिक्तियों कि उपलब्धता के अनुसार निरंतर किया जाता है।
(和)	यदि हाँ, तो नए राशन कार्ड बनाये जाने की प्रक्रिया कब से शुरू कर दी जाएगी?	v

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